

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 18/111A/CLB/MB/2010

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

Name of the Company: Ravindra Ramchandra Karade  
V/s.  
Gujarat Natural Resources Ltd. & Ors

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

None present for Bch

List to matter on 24.10.16

✓ Mr  
26/8716  
Menon (G).